

**THE HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**Dated: 5<sup>th</sup> December, 2018**

**Subject: - Award of Contract**

No. HCM/E-36/2016Estt./26235 In response to the e-Tender No. HCM/E-36/2016Estt./ dated 9<sup>th</sup> January, 2018 for scanning/digitizing/storage/integrated retrieval of case files of High Court of Manipur and its Subordinate Courts, 5 (five) bidders participated in the online bidding.

Technical presentations were given by the technically eligible bidders on 4<sup>th</sup> September, 2018 at the High Court of Manipur. Only four bidders were present.

Based on the technical bids submitted and performance in the presentation, the following three bidders were declared technically qualified and their financial bids opened.

- (1) M/s Datasoft Computer Services(P) Ltd., Delhi,
- (2) M/s Stockholding Document Management Services Limited, Mumbai and
- (3) M/s Informatics Publishing Limited, Bangalore.

After opening the financial bids submitted by the three bidders, the financial analysis of the biddings showed M/s Informatics Publishing Limited, Bangalore as the L1 bidder.

Accordingly after detailed scrutiny, the contract is awarded to the "M/s Informatics Publishing Limited, Bangalore.

**Sd/-**  
Registrar General  
High Court of Manipur